

ITEM NO.105

COURT NO.3

SECTION II-C

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal No(s).1568/2013

CHETAN

Appellant(s)

VERSUS

STATE OF KARNATAKA

Respondent(s)

Date : 09-01-2025 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT

HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Appellant(s) Ms. Abha R. Sharma, AOR

For Respondent(s) Ms. Eesha Bakshi, Adv.  
Ms. Jayanti Singh, Adv.  
Ms. Gurbani Bhatia, Adv.  
Mr. V. N. Raghupathy, AOR  
Mr. Omar Hoda, Adv.  
Mr. Uday Bhatia, Adv.  
Mr. S.M. Khursheed, Adv.  
Mr. Kamran Khan, Adv.  
Mr. Arjun Sharma, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

List on 16.01.2025.

(SATISH KUMAR YADAV)  
ADDITIONAL REGISTRAR

(PREETHI T.C.)  
ASSISTANT REGISTRAR